

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3032

ANSWERED ON:13.12.2005

ILLEGAL MIGRANTS

Khair Shri Chandrakant Bhaurao;Narhire Smt. Kalpana Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of illegal migrants from various countries living in the country, State-wise;
- (b) the number of illegal migrants deported during each of the last three years, country-wise; and
- (c) the number of cases wherein convict were prosecuted, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) : A statement is attached as Annexure I.

(b) : A statement is attached as Annexure II.

(c) : Powers to detect and prosecute the foreigners who are staying illegally in country have been delegated to the States/ Union Territories. Data regarding prosecution and conviction is not maintained centrally.

ANNEXURE I

A STATEMENT IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3032 TO BE ANSWERED ON 13.12.2005.

FOREIGNERS STAYING ILLEGALLY (STATE/UT WISE) (2002-2004)

State/ UT	2002	2003	2004
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Andaman & Nicobar	552	0	389
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Andhra Pradesh	37	36	36
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Arunachal Pradesh	117	0	0
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Assam	26,490	26,669	27,104
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Bihar	18	7	38
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Chattisgarh	1,360	1	0
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Delhi	76	74	74
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Goa	13	0	0
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Gujarat	223	180	190
Haryana	41	0	0
Himachal Pradesh	9	2	2
Jammu & Kashmir	68	86	83
Jharkhand	2	0	0
Karnataka	45	211	82
Kerala	308	303	967
Madhya Pradesh	367	265	105
Maharashtra	1,626	1,763	1,465
Meghalaya	1	0	0
Nagaland	1	0	0
Orissa	398	390	398
Punjab	129	244	311
Rajasthan	2,405	1,579	2,677
Tamil Nadu	48	34	35
Uttar Pradesh	1,190	578	819
Uttaranchal	3	3	1
West Bengal	11,122	14,131	11,726
TOTAL	46,818	46,587	46,502

ANNEXURE-II

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3032 TO BE ANSWERED ON 13.12.2005

Country-wise breakup of deported foreigners from India (2002-2004)

Country	2002	2003	2004
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Afghanistan	13	17	29
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Armenia	0	0	1
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Australia	0	14	3
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Austria	0	0	1
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Azerbaijan	0	0	1
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Bahrain	0	1	0
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Bangladesh	5,652	18,801	38,005
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Belarus	3	0	0
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Belgium	0	4	0
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Botswana	0	1	0
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Cameroon	0	0	2
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Canada	2	6	3
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China	7	16	31
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Congo	0	0	1
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Czech	1	0	0
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Colombia	0	0	1
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Denmark	0	1	1
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Djibouti	0	1	0
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Estonia	0	1	0
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Ethiopia 4 7 1

Finland 0 5 0

France 2 14 6

Georgia 1 0 0

Germany 0 23 5

Greece 0 1 0

Hungary 0 4 8

Iceland 0 5 0

Indonesia 20 31 29

Iran 6 9 7

Ireland 0 0 1

Israel 0 4 5

Iraq 2 0 0

Italy 1 4 6

Ivory Coast 3 0 1

Japan 1 11 3

Jordan 2 0 2

Kazakhstan 1 0 0

Kenya 18 23 14

ANNEXURE-II

Korea South 2 94 2

Latvia 0 0 1

Liberia 0 1 1

Malaysia 0 27 6

Maldives 0 1 0

Mexico 0 0 1

Myanmar 478 918 760

Nepal 8 17 17

Netherlands 1 6 2

Newzeland 0 2 0

Nigeria 10 37 33

Norway 1 1 0

Oman 3 1 0

Pakistan 67 64 60

Palestine 1 1 0

Philipines 0 1 0

Portugal 1 2 1

Qatar 0 0 1

Romania 0 0 4

Russia 0 10 2

Saudi Arabia 2 7 0

Seychelles 0 13 0

Singapore 1 140 1

Somalia 22 0 2

South Africa 0 10 0

Spain 0 1 1

Srilanka 13 148 56

Stateless
(Tibet) 8 1 10

Sudan 5 59 3

Sweden 0 4 1

Switzerland 2 2 0

Tanzania 0 11 0

Thailand 12 14 4

Trinidad &
Tobago 0 1 0

Turkey 1 0 13

U.A.E. 2 0 0

U.S.A. 1 125 8

Uganda 3 2 2

Ukraine 1 0 2

United Kingdom 2 37 12

Uzbekistan 1 2 12

Vietnam 0 0 1

Yemen 7 2 2

Zimbabwe 0 2 1

Total 6,394 20,768 39,189